

ITEM NO.1501
(For Judgment)

COURT NO.13

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.31931/2017

K. RAMYA & ORS.

Petitioner(s)

VERSUS

NATIONAL INSURANCE COMPANY LTD. & ANR.

Respondent(s)

([HEARD BY: HON. SURYA KANT AND HON. V. RAMASUBRAMANIAN, JJ.])

Date : 30-09-2022 This petition was called on for pronouncement of Judgment today.

For Petitioner(s)

Mr. K. Radhakrishnan, Sr. Adv.
Dr. Joseph Aristotle S., AOR
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kr.Mahara, Adv.

For Respondent(s)

Mr. Hetu Arora Sethi, AOR
Mr. Rahul Jain, Adv.

Ms. Sakshi Kakkar, AOR

Hon'ble Mr. Justice Surya Kant pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

Leave granted.

The Appeal stands disposed of, in terms of the signed Reportable Judgment.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(Signed Reportable Judgment is placed on the file)

(PREETHI T.C.)
COURT MASTER (NSH)